

**SENIOR CIVIL JUDGE AND JMFC, SHORAPUR****Tayyaba Sultana****SR. CIVIL JUDGE AND JMFC****Cause List Date: 24-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	Crl.Misc. 99/2020 (Steps)		Nabuma <b>Vs</b> The Thasilder Shorapur	GT
2	Crl.Misc. 57/2019 (NOTICE)		LAXMIBAI <b>Vs</b> DESAIGOUDA	
3	Crl.Misc. 67/2019 (NOTICE)		KEMBHAVI PS <b>Vs</b> ANIL	
4	Crl.Misc. 33/2020 (NOTICE)		Hussainbee <b>Vs</b> Murtuza	MH
5	Crl.Misc. 38/2020 (NOTICE)		Nandamma <b>Vs</b> The Tahasilder Shorapur	VSB
6	Crl.Misc. 47/2020 (NOTICE)		Savita <b>Vs</b> The Tahasildar	ABP
7	Crl.Misc. 62/2019 (A.D.R.)		HASEENABEGUM <b>Vs</b> GALEEB SAB	
8	C.C. 391/2019 (FRAMING OF CHARGE OR PLEA)		Kembhavi Ps <b>Vs</b> Devindrappa	app BKD
9	C.C. 22/2018 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Naresh	APP
10	C.C. 24/2018 (EVIDENCE)		State by Kembhavi P.S. <b>Vs</b> Ningappa	APP
11	C.C. 59/2018 (EVIDENCE)		State by Shorapur PS <b>Vs</b> Hanumantha	APP
12	C.C. 88/2018 (EVIDENCE)		State Shorapur PS <b>Vs</b> Sharnagowda	APP
13	C.C. 90/2018 (EVIDENCE)		State by Shorapur <b>Vs</b> Shaikh Mehaboob Khaji	APP
14	C.C. 100/2018 (EVIDENCE)		State by Shorapur PS <b>Vs</b> Hanumantharayagowda	APP
15	C.C. 118/2018 (EVIDENCE)		State by Shorapur PS <b>Vs</b> Chandrakanth	APP

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16	C.C. 122/2018 (EVIDENCE)		State by Kembhavi PS <b>Vs</b> Basalingappa	APP
17	C.C. 123/2018 (EVIDENCE)		State by Shorapur PS <b>Vs</b> Hanumanth	APP
18	C.C. 137/2018 (EVIDENCE)		Kembhavi PS <b>Vs</b> Gollalappa	APP
19	C.C. 147/2018 (EVIDENCE)		State by Kembhavi PS <b>Vs</b> Murigepta	APP
20	C.C. 173/2018 (EVIDENCE)		State by Kembhavi PS <b>Vs</b> Basavaraj	APP
21	C.C. 217/2018 (EVIDENCE)		kembhavi PS <b>Vs</b> Erayya	APP
22	C.C. 1/2019 (EVIDENCE)		Shorapur PS <b>Vs</b> A-5 Mallikarjun	APP
23	C.C. 21/2019 (EVIDENCE)		Kembhavi PS <b>Vs</b> Manu	
24	C.C. 246/2019 (EVIDENCE)		KEMBHAVI PS <b>Vs</b> HUSENI	
25	C.C. 91/2020 (EVIDENCE)		Kembhavi PS <b>Vs</b> Ramanna	APP
26	C.C. 143/2020 (EVIDENCE)		Kembhavi PS <b>Vs</b> Ayyappa	APP
27	C.C. 200/2018 (ARGUMENTS)		Shorapur PS <b>Vs</b> Devanna	APP

**Cases listed below are adjourned due to Covid 19**

28	CrI.Misc. 33/2019 (NOTICE)	<b>21-12-2020</b>	NAGAMMA <b>Vs</b> SABANNA	
29	CrI.Misc. 43/2019 (NOTICE)	<b>21-12-2020</b>	AYYAMMA <b>Vs</b> YALLAPPA	

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30	CrI.Misc. 46/2019 (NOTICE)	<b>21-12-2020</b>	NAGAMMA <b>Vs</b> SABANNA	
31	C.C. 34/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi PS <b>Vs</b> Vishawanth	
32	C.C. 35/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi Ps <b>Vs</b> Panchayya	
33	C.C. 38/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi PS <b>Vs</b> Govinda	
34	C.C. 40/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi PS <b>Vs</b> Bhagappa	
35	C.C. 43/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi PS <b>Vs</b> Abdula Razeka	
36	C.C. 46/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi PS <b>Vs</b> Malappa	
37	C.C. 47/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi PS <b>Vs</b> Shivappa	
38	C.C. 66/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi PS <b>Vs</b> Gurunath reddy	
39	C.C. 73/2019 (EVIDENCE)	<b>22-12-2020</b>	KEMBHAVI PS <b>Vs</b> ARUNKUMAR	
40	C.C. 74/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi PS <b>Vs</b> Shivasharanappa	
41	C.C. 78/2019 (EVIDENCE)	<b>22-12-2020</b>	Kembhavi PS <b>Vs</b> Tulujaram	
42	C.C. 87/2019 (EVIDENCE)	<b>23-12-2020</b>	Kembhavi ps <b>Vs</b> SURESH	
43	C.C. 153/2019 (EVIDENCE)	<b>23-12-2020</b>	KEMBHAVI PS <b>Vs</b> YAMANAPPA	
44	C.C. 156/2019 (EVIDENCE)	<b>23-12-2020</b>	KEMBHAVI PS <b>Vs</b> SIDDAPPA	

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45	C.C. 158/2019 (EVIDENCE)	<b>23-12-2020</b>	KEMBHAVI <b>Vs</b> GURAPPA	
46	C.C. 162/2019 (EVIDENCE)	<b>23-12-2020</b>	KEMBHAVI PS <b>Vs</b> PRAKASH	
47	C.C. 105/2019 (EVIDENCE)	<b>23-12-2020</b>	Kembhavi PS <b>Vs</b> Shankrappa	app
48	C.C. 145/2019 (EVIDENCE)	<b>23-12-2020</b>	KEMBHAVI PS <b>Vs</b> SHIVAPPA	
49	C.C. 168/2019 (EVIDENCE)	<b>23-12-2020</b>	Kembhavi PS <b>Vs</b> Lalsab	
50	C.C. 183/2019 (EVIDENCE)	<b>23-12-2020</b>	KEMBHAVI PS <b>Vs</b> GUTTAPPAGOUDA	

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1	O.S. 5/2020 (Steps) IA/1/2020 IA/2/2020 IA/3/2020		Sharanakumar <b>Vs</b> Rachappa	GRB
2	O.S. 30/2020 (SUMMONS)		Sharanabasava <b>Vs</b> Ravichandra	VSB
3	FDP 9/2019 (NOTICE)		Sangeeta (minor) ug of her mother Laxmi <b>Vs</b> Gurulingappa (since deceased)	MTG
4	EX 28/2020 (NOTICE)		Mallamma <b>Vs</b> Somanath	MH
5	M.V.C. 127/2020 (NOTICE)		Basalingamma <b>Vs</b> UdayShivakumar	
6	M.V.C. 139/2020 (NOTICE)		Ramesh <b>Vs</b> Ambresh	SBB
7	M.V.C. 145/2020 (NOTICE)		Banneppa <b>Vs</b> The Divisional Manager NEKRTC Depot	SBB
8	M.V.C. 146/2020 (NOTICE)		Chandamma <b>Vs</b> Lalesab	
9	M.V.C. 148/2020 (NOTICE)		hayyalappa <b>Vs</b> Sayed Imtiyaz	
10	M.V.C. 151/2020 (NOTICE)		Nabuma <b>Vs</b> The Divisional Controller NEKRTC Yadagiri	MMH
11	M.V.C. 161/2020 (NOTICE)		Honnamma <b>Vs</b> Bhmashankar	MMH
12	FDP 3/2020 (NOTICE)		Gayatri <b>Vs</b> Manik bhat	RBD
13	FDP 6/2020 (NOTICE)		Kashibai <b>Vs</b> Sharanappa @ Sharanabasappa	VSB

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14	O.S. 4/2020 (HEARING)		Khaja Hussain <b>Vs</b> Ganwarbee	MH
15	M.C. 38/2019 (EVIDENCE)		Mallikarjun @ Mallappa <b>Vs</b> Priyanka	A.K.Kannur
16	O.S. 69/2019 (EVIDENCE) IA/1/2019		Ningamma <b>Vs</b> Shavamma	MH
17	O.S. 26/2020 (EVIDENCE) IA/1/2020		Prabhu <b>Vs</b> Gollalappa	S.S
18	O.S. 11/2020 (ARGUMENTS) IA/1/2020		Ravi Kumar <b>Vs</b> Yalasu Laxmikantamma	MH
19	M.A. 1/2020 (ORDERS) IA/1/2020		Vithal <b>Vs</b> Hussainbee	AK
20	M.V.C. 5/2020 (Objection)		Royan <b>Vs</b> Vishwanath Reddy	MRP
<b>Cases listed below are adjourned due to Covid 19</b>				
21	EX 45/2019 (NOTICE)	<b>05-12-2020</b>	Laksmibai <b>Vs</b> The Spcial Land Acquisition Officer UKP B.Gudi	UP
22	AIR.Misc. 138/2019 (NOTICE)	<b>08-12-2020</b>	Maremma <b>Vs</b> Bheemaraya	
23	Misc 3/2020 (NOTICE)	<b>08-12-2020</b>	Basavaraj @ Basappa <b>Vs</b> Basavaraj	SA
24	Misc 4/2020 (NOTICE)	<b>08-12-2020</b>	Dyavamma <b>Vs</b> Basavaraj	SA

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1	C.C. 316/2020 (SUMMONS)		Shorapur police station <b>Vs</b> Hanamanth	APP
2	C.C. 632/2020 (SUMMONS)		Shorapur police station <b>Vs</b> Mareppa	APP
3	C.C. 335/2013 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Mustak Ahamad	
4	C.C. 71/2014 (EVIDENCE)		Shorapur PS <b>Vs</b> Ningappa	APP BDA, Adv.
<b>( C.C./0000071/2014)</b>				
<b>: C.C./0000071/2014</b>				
5	C.C. 334/2014 (EVIDENCE)		Shorapur PS <b>Vs</b> Chandrashekhar	APP PBK, Adv.
<b>( C.C./0000334/2014)</b>				
<b>: C.C./0000334/2014</b>				
6	C.C. 565/2015 (EVIDENCE)		Shorapur PS <b>Vs</b> Nagappa	APP MMH, Adv.
<b>( C.C./0000565/2015)</b>				
<b>: C.C./0000565/2015</b>				
7	C.C. 543/2018 (EVIDENCE)		Excise Shorapur <b>Vs</b> Sharanappa	
8	C.C. 557/2018 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Shivaraj	
9	C.C. 30/2019 (EVIDENCE)		Shorapur PS <b>Vs</b> Pissa @ Anand	APP
10	C.C. 105/2019 (EVIDENCE)		Excise Shorapur <b>Vs</b> Bhimaraya	APP
11	CrI.Misc. 371/2017 (ORDERS)		Radha @ Parvati <b>Vs</b> Shivaputra	
12	C.C. 173/2011 (EVIDENCE)		shorapur ps <b>Vs</b> Parashuram	APP

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13	C.C. 15/2017 (EVIDENCE)		Shorapur P.S. <b>Vs</b> Hanamanthraya	APP  BHK Adv,
<b>( C.C./0000015/2017)</b>				
<b>: C.C./0000015/2017</b>				
14	C.C. 644/2018 (EVIDENCE)		Shorapur PS <b>Vs</b> Pissa @ Anand and others	APP
15	C.C. 447/2014 (Objection)		Shorapur P.S. <b>Vs</b> Duggappa	APP  A1 SBG Adv, A2 BDA Adv,
<b>( C.C./0000447/2014)</b>				
<b>: C.C./0000447/2014</b>				
16	C.C. 441/2017 (APPEARANCE)		Shorapur P.S. <b>Vs</b> Parashuram	

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1	O.S. 483/2015 (SUMMONS)		PKG Bank through its Bank Manager and PA holder Sangappa Wali <b>Vs</b> Suresh	JVP, Adv.
<b>( O.S./0000483/2015)</b>				
<b>: O.S./0000483/2015</b>				
2	O.S. 107/2019 (SUMMONS) IA/1/2019		Hanamavva <b>Vs</b> Paramanna	GRB
3	O.S. 107/2020 (SUMMONS)		Laxmi Bai <b>Vs</b> Salabamma	B.H.Killedar
4	EX 3/2019 (NOTICE)		Basavaraj <b>Vs</b> Bhimavva	VSJ
5	FDP 13/2012 (HEARING)		Laxmi <b>Vs</b> Manoj	
6	Misc 5/2013 (HEARING)		Madivalappagouda <b>Vs</b> Mohammed Gousuddin, Tahasildar, Shorapur	BSP, Adv. AGP
<b>( Misc/0000005/2013)</b>				
<b>: Misc/0000005/2013</b>				
7	O.S. 249/2014 (HEARING)		Devaraj <b>Vs</b> Sharanappa	CMK, Adv. SCM, Adv.
<b>( O.S./0000249/2014)</b>				
<b>: O.S./0000249/2014</b>				
8	FDP 7/2015 (HEARING)		Kastureppa <b>Vs</b> Sakreppa	GSP Exp
9	FDP 3/2016 (HEARING)		Jetteppa <b>Vs</b> Malappa	
10	O.S. 55/2017 (HEARING)		Bhimappa <b>Vs</b> Shabuddin	VSJ, Adv. DTB, Adv.
<b>( O.S./0000055/2017)</b>				
<b>: O.S./0000055/2017</b>				

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11	O.S. 115/2011 (EVIDENCE)		Kum. Deepa <b>Vs</b> Basappa alias Basavaraj	BHK, Adv. DTB, Adv.
<b>( O.S./0000115/2011)</b>				
<b>: O.S./0000115/2011</b>				
12	O.S. 111/2012 (EVIDENCE)		The Assistant Executive Engineer KBJNL (UKP) Sub divioins No.4 Kodekal <b>Vs</b> Doddabassappa	AK
13	O.S. 93/2013 (EVIDENCE)		Iramma @ Gouramma <b>Vs</b> Shantappa	BDA GSP
<b>( O.S./0000093/2013)</b>				
<b>: O.S./0000093/2013</b>				
14	O.S. 85/2014 (EVIDENCE)		Devakemma <b>Vs</b> Shivappa	NHC RK
<b>( O.S./0000085/2014)</b>				
<b>: O.S./0000085/2014</b>				
15	O.S. 213/2014 (EVIDENCE)		Khaja Mohinuddin <b>Vs</b> The deputy Commissioner, Yadgir	DTB AGP
<b>( O.S./0000213/2014)</b>				
<b>: O.S./0000213/2014</b>				
16	O.S. 323/2014 (EVIDENCE)		Shivaram @ Shivaray <b>Vs</b> Yalavatti Nageshwar rao	PBK Exparte
17	O.S. 371/2015 (EVIDENCE)		Kallappa <b>Vs</b> Mudiningappa	VS SVR
18	O.S. 101/2016 (EVIDENCE)		Siddanna <b>Vs</b> Nagamma	NHC, Adv. CLP, Adv.
<b>( O.S./0000101/2016)</b>				
<b>: O.S./0000101/2016</b>				
19	O.S. 159/2018 (EVIDENCE)		Bassanagouda <b>Vs</b> Shivappa	
20	O.S. 185/2018 (EVIDENCE)		Sharanagouda <b>Vs</b> Shivappa	

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21	O.S. 297/2018 (EVIDENCE)		Sulochana <b>Vs</b> Dasharath Singha	
22	O.S. 363/2018 (EVIDENCE)		Pattusab <b>Vs</b> Bassappa	
23	O.S. 169/2019 (EVIDENCE)		Annamma @ Hanamanthi <b>Vs</b> Devindrappa	BKD
24	O.S. 65/2013 (ORDERS)		Madiwalappagouda <b>Vs</b> The Deputy Commissioner	BSP, Adv. AGP
<b>( O.S./0000065/2013)</b>				
<b>: O.S./0000065/2013</b>				
25	O.S. 307/2014 (ORDERS)		Neelamma <b>Vs</b> Bhagamma	BKD BHK
26	O.S. 191/2020 (ORDERS)		Kumar <b>Vs</b> Phoolsingh	G S Patil
27	O.S. 257/2016 (ARGUMENTS)		Shantawwa <b>Vs</b> Deputy Commissioner	SA, Adv.
<b>( O.S./0000257/2016)</b>				
<b>: O.S./0000257/2016</b>				
28	O.S. 425/2012 (ORDERS)		Sheshagiri <b>Vs</b> Shanmukhappa	DTB, Adv. MH, Adv.
<b>( O.S./0000425/2012)</b>				
<b>: O.S./0000425/2012</b>				
29	FDP 9/2018 (Objection)		Bassamma <b>Vs</b> Laxmibai	D1 to D4 SBG Adv
30	FDP 29/2018 (Objection)		Mallamma <b>Vs</b> Lakkappa and others	
31	FDP 3/2019 (Objection)		Sufiya Begum <b>Vs</b> Dawalsa	MH
32	O.S. 219/2019 (Objection)		Ramalinga <b>Vs</b> Hanamantha	BHK

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33	EX 5/2019 (Objection)		Tippanna <b>Vs</b> Mahadevappa	AK
34	FDP 20/2019 (Objection)		Bassappa <b>Vs</b> Mahakalamma	DHJ
35	Misc 11/2019 (Objection)		Rachamma <b>Vs</b> PDO Naganoor	BKD
36	O.S. 185/2020 (Objection)		Shankarappa <b>Vs</b> Dundappa	Ninganna Chinchodi
37	O.S. 203/2019 (written statament) IA/1/2019		Yankappa <b>Vs</b> Sugappa	DHP
38	O.S. 343/2019 (written statament)		Eranna <b>Vs</b> Shivanagouda	VCP
39	O.S. 29/2020 (written statament) IA/1/2020		Bhimashankar <b>Vs</b> Kashibai	Devendra Bevinakatti  Mohammad Hussain
40	O.S. 393/2014 (amended plaint)		Shantamma <b>Vs</b> Irappa	SRS/BHK, Adv.  AK, Adv.
<b>( O.S./0000393/2014)</b>				
<b>: O.S./0000393/2014</b>				
41	O.S. 17/2016 (enquiry on prl issues)		Mohd. Sabir @ Mohd. Shabir <b>Vs</b> Baseer Ahmed	MAP, Adv.  MH, Adv.
<b>( O.S./0000017/2016)</b>				
<b>: O.S./0000017/2016</b>				
42	O.S. 251/2016 (enquiry on prl issues)		Shankargouda <b>Vs</b> Padmavathi	TGK
<b>( O.S./0000251/2016)</b>				
<b>: O.S./0000251/2016</b>				
43	O.S. 73/2013 (steps)		Basayya <b>Vs</b> Balawantswamy	SVR, Adv.  D
<b>( O.S./0000073/2013)</b>				
<b>: O.S./0000073/2013</b>				

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44	O.S. 223/2014 (steps)		Gurulingappa <b>Vs</b> Ramalingappa	Smt. CLP Adv VSJ
45	O.S. 367/2017 (steps)		Somanna <b>Vs</b> Kashappa	
46	FDP 28/2019 (steps)		Ambresh Kumar <b>Vs</b> Bailappa	SCM
47	P and Sc 1/2020 (steps)		Mahuboobi <b>Vs</b> All concerned	Anand Patil so Basavaraja
48	FDP 21/2018 (await order)		Shankramma <b>Vs</b> Kamalabai	
49	Misc 9/1996 (APPEARANCE)		Hanamanth since died LRs <b>Vs</b> Govind since died LR's	
50	FDP 7/2012 (APPEARANCE)		Irawwa @ Earamma <b>Vs</b> Ningappa	AK, Adv. GSP, Adv.
<b>( FDP/0000007/2012)</b>				
<b>: FDP/0000007/2012</b>				
51	O.S. 277/2016 (APPEARANCE)		Laxmibai <b>Vs</b> Baswanthappa	DTB D1 to D4 BKD
52	Misc 6/2017 (APPEARANCE)		Nagappa <b>Vs</b> Gurulingappa	SS
53	O.S. 45/2017 (APPEARANCE)		Gouramma <b>Vs</b> Bhimaraya	BHK BKD
<b>( O.S./0000045/2017)</b>				
<b>: O.S./0000045/2017</b>				
54	Misc 2/2018 (APPEARANCE)		Jettemma <b>Vs</b> Gurulingappa	SS
55	Misc 3/2018 (APPEARANCE)		Sanganna Basappa <b>Vs</b> Gurulingappa	
56	Misc 4/2018 (APPEARANCE)		Hanamawwa <b>Vs</b> Gurulingappa	SS

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57	Misc 5/2018 (APPEARANCE)		Sharanappa <b>Vs</b> Gurulingappa	SS
58	Misc 6/2018 (APPEARANCE)		Nagappa <b>Vs</b> Gurulinga	SS
59	FDP 31/2018 (APPEARANCE)		Bassamma <b>Vs</b> Siddappa	
60	Misc 10/2019 (APPEARANCE)		Naseema Banu <b>Vs</b> Commissioner CMC Shorapur	BHK
61	O.S. 413/2019 (APPEARANCE) IA/1/2019		Kasturibai <b>Vs</b> Mahantesh	GSP
62	O.S. 415/2019 (APPEARANCE) IA/1/2019		Samruddi <b>Vs</b> Laxmanagouda	BKD
63	O.S. 431/2019 (APPEARANCE)		Iramma <b>Vs</b> Neelamma	DHJ
64	O.S. 43/2020 (APPEARANCE) IA/1/2020		Hussainsab <b>Vs</b> Bijjansab	Ninganna Chinchodi
65	O.S. 75/2020 (APPEARANCE) IA/1/2020		Malleshappa <b>Vs</b> Devindrappa	G S Patil
66	O.S. 87/2020 (APPEARANCE)		Bassappa @ Basavaraj <b>Vs</b> Bhimappa	Awatiger Shivanand
67	O.S. 39/2013 (AWAIT FINAL REPORT)		Mallavva <b>Vs</b> Shivappa	AK DTB

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1	C.C. 211/2020 (SUMMONS)		Kodekal PS <b>Vs</b> Hanamanth	App
2	C.C. 472/2020 (SUMMONS)		Narayanapur PS <b>Vs</b> Birappa S/o Basappa Hulibench	APP
3	C.C. 473/2020 (SUMMONS)		Narayanapur PS <b>Vs</b> Bassappa S/o Gaddeppa	APP
4	P.C.R. 57/2016 (NOTICE)		Kashinath <b>Vs</b> Laxmikanth	
5	C.C. 10/2019 (NOTICE)		Sangappa <b>Vs</b> Lakkappa	AMP
6	P.C.R. 1/2019 (NOTICE)		Hemanth <b>Vs</b> Chidananda	
7	C.C. 155/2019 (NOTICE)		Kodekal PS <b>Vs</b> Sharanakumar	APP
8	P.C.R. 20/2019 (NOTICE)		Bassayya <b>Vs</b> Shivayya and others	
9	C.C. 577/2019 (NOTICE)		Kodekal PS <b>Vs</b> Shivakantappa @ Kantappa Biradar	APP
10	C.C. 593/2019 (NOTICE)		Narayanapur PS <b>Vs</b> Muttappa	APP
11	C.C. 596/2019 (NOTICE)		Kodekal PS <b>Vs</b> Sridevi	APP
12	C.C. 718/2019 (NOTICE)		Hunasagi PS <b>Vs</b> Ayyappa	APP
13	C.C. 77/2020 (NOTICE)		Kodekal PS <b>Vs</b> Mainuddin pasha	APP
14	CrI.Misc. 111/2020 (NOTICE)		Sakribai <b>Vs</b> The Tahasildar Shorapur	DHJ

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15	CrI.Misc. 115/2020 (NOTICE)		Sneha UG mother Manjula <b>Vs</b> Babu	Mohammad Hussain
16	CrI.Misc. 116/2020 (NOTICE)		Goudappagouda <b>Vs</b> Tahasildar Shorapur	Veeranna H
17	CrI.Misc. 125/2020 (NOTICE) IA/1/2020		Bhimbai @ Renuka <b>Vs</b> Yalaguradappa	Desai Bapugouda
18	C.C. 159/2020 (NOTICE)		Narayanapur PS <b>Vs</b> Shankreppa Rathod S/o Somaleppa	APP
19	C.C. 160/2020 (NOTICE)		Naranapur PS <b>Vs</b> yallappa S/o Amarappa Guddalar	APP
20	C.C. 13/2014 (EVIDENCE)		Narayanapur P.S <b>Vs</b> Thimanna	
21	C.C. 196/2014 (EVIDENCE)		Hunasagi P.S. <b>Vs</b> Basavaraj	APP RK Adv,
<b>( C.C./0000196/2014)</b>				
<b>: C.C./0000196/2014</b>				
22	CrI.Misc. 504/2014 (EVIDENCE)		Kamalabai <b>Vs</b> Siddu	DTB MHB
23	C.C. 314/2016 (EVIDENCE)		Narayanapur P.S. <b>Vs</b> Hanamappa	APP BKD
<b>( C.C./0000314/2016)</b>				
<b>: C.C./0000314/2016</b>				
24	C.C. 693/2016 (EVIDENCE)		Narayanapur PS <b>Vs</b> Basappa	APP
25	C.C. 374/2016 (EVIDENCE)		Hunasagi P.S. <b>Vs</b> Tippanna	APP
<b>( C.C./0000374/2016)</b>				
<b>: C.C./0000374/2016</b>				



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26	C.C. 467/2016 (EVIDENCE)		Kodekal P.S. <b>Vs</b> Ningappa	APP  A1 to A2 BDA Adv,
<b>( C.C./0000467/2016)</b> <b>: C.C./0000467/2016</b>				
27	C.C. 624/2016 (EVIDENCE)		Kodekal P.S. <b>Vs</b> Sabanna	APP  A1 to A7 BDA Adv,
<b>( C.C./0000624/2016)</b> <b>: C.C./0000624/2016</b>				
28	C.C. 682/2016 (EVIDENCE)		Narayanapur P.S. <b>Vs</b> Laxman	APP  A1 to A3 BHK Adv,
<b>( C.C./0000682/2016)</b> <b>: C.C./0000682/2016</b>				
29	C.C. 701/2016 (EVIDENCE)		Hunasagi P.S. <b>Vs</b> Sanganagouda	APP  A1 to A3, 5 to 7 NHC Adv,
<b>( C.C./0000701/2016)</b> <b>: C.C./0000701/2016</b>				
30	C.C. 775/2016 (EVIDENCE)		Hunsagi P.S. <b>Vs</b> Devappa Patil	
31	C.C. 55/2017 (EVIDENCE)		Hunsagi P.S. <b>Vs</b> Ramesh	APP  DTB
<b>( C.C./0000055/2017)</b> <b>: C.C./0000055/2017</b>				
32	CrI.Misc. 634/2017 (EVIDENCE)		Annapurna <b>Vs</b> Sharanayya	SA
33	C.C. 402/2017 (EVIDENCE)		Hunasagi P.S. <b>Vs</b> Devindrappagouda	APP  A1 to A4 BKD Adv,
<b>( C.C./0000402/2017)</b> <b>: C.C./0000402/2017</b>				

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34	C.C. 438/2017 (EVIDENCE)		Hunasagi P.S. <b>Vs</b> Shivanna Lati	APP  BDA ADV
<b>( C.C./0000438/2017)</b>				
<b>: C.C./0000438/2017</b>				
35	C.C. 478/2017 (EVIDENCE)		Narayanapur P.S. <b>Vs</b> Mallikarjuna	CMA
36	C.C. 797/2017 (EVIDENCE)		Hunasagi P.S. <b>Vs</b> Allisab	APP  A1 and A2 MH, Adv
<b>( C.C./0000797/2017)</b>				
<b>: C.C./0000797/2017</b>				
37	C.C. 857/2017 (EVIDENCE)		Narayanapur P.S. <b>Vs</b> Bassamma	APP
<b>( C.C./0000857/2017)</b>				
<b>: C.C./0000857/2017</b>				
38	CrI.Misc. 418/2018 (EVIDENCE)		Deepa <b>Vs</b> Bhimanagouda	GSP
39	C.C. 429/2017 (APPEARANCE OF ACCUSED)		Hunasagi P.S. <b>Vs</b> Manoj Shaha	APP
40	C.C. 308/2020 (APPEARANCE OF ACCUSED)		Hunasagi PS <b>Vs</b> Yamanappa	APP
41	C.C. 16/2014 (EVIDENCE)		Narayanapur P.S. <b>Vs</b> Yamanappagouda	APP  A1 to A3 BDA Adv,
<b>( C.C./0000016/2014)</b>				
<b>: C.C./0000016/2014</b>				
42	C.C. 262/2015 (EVIDENCE)		Kodekal P.S. <b>Vs</b> Dirappa	APP  A1 to A6 CYS Adv,
<b>( C.C./0000262/2015)</b>				
<b>: C.C./0000262/2015</b>				

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43	C.C. 339/2015 (EVIDENCE)		Kodekal P.S. <b>Vs</b> Babulal Jain	APP SBK Adv,
<b>( C.C./0000339/2015)</b> <b>: C.C./0000339/2015</b>				
44	C.C. 460/2015 (EVIDENCE)		Kodekal P.S. <b>Vs</b> Javaharala Makavan	APP AK Adv,
<b>( C.C./0000460/2015)</b> <b>: C.C./0000460/2015</b>				
45	C.C. 4/2016 (EVIDENCE)		Kodekal P.S. <b>Vs</b> Mallappa	APP A1 to A5 DTB, Adv
<b>( C.C./0000004/2016)</b> <b>: C.C./0000004/2016</b>				
46	C.C. 290/2018 (EVIDENCE)		Kodekal P.S <b>Vs</b> Bhimanna	APP DTB
47	C.C. 515/2013 (CUSTODY MATTERS)		Hunasagi P.S. <b>Vs</b> Gulam Ali	APP A1 to A3 AAK and SBG Adv,
<b>( C.C./0000515/2013)</b> <b>: C.C./0000515/2013</b>				
48	C.C. 140/2020 (ARGUMENTS)		Kodekal PS <b>Vs</b> Malingaraya	APP
49	CrI.Misc. 624/2019 (Objection) IA/1/2019		Prabhavati <b>Vs</b> Suresh	BKD
50	C.C. 464/2016 (HBC)		Kodekal P.S. <b>Vs</b> Shantilal	
51	C.C. 435/2017 (HBC)		Hunsagi P.S <b>Vs</b> Paramawwa	MBM
52	C.C. 731/2017 (HBC)		Narayanapur P.S. <b>Vs</b> Sannasiddappa	APP A1 to A4 BKD Adv,
<b>( C.C./0000731/2017)</b> <b>: C.C./0000731/2017</b>				

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53	C.C. 735/2017 (HBC)		Narayanapur P.S. <b>Vs</b> Krishna	
54	C.C. 796/2017 (HBC)		Hunasagi PS <b>Vs</b> Paramanna	APP A
<b>( C.C./0000796/2017)</b>				
<b>: C.C./0000796/2017</b>				
55	C.C. 813/2017 (HBC)		Hunasagi P.S. <b>Vs</b> Sharanappa	APP A1 MMH Adv, A2 SS Adv,
<b>( C.C./0000813/2017)</b>				
<b>: C.C./0000813/2017</b>				
56	C.C. 818/2017 (HBC)		Hunsagi P.S. <b>Vs</b> Shankar @ Shankarappa	APP A1 and A2 RK Adv,
<b>( C.C./0000818/2017)</b>				
<b>: C.C./0000818/2017</b>				
57	CrI.Misc. 193/2019 (BALANCE)		Neelamma <b>Vs</b> Subhash	GSP
58	P.C.R. 32/2017 (AWAIT FINAL REPORT)		Basavaraj <b>Vs</b> Gaddeppa	

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1	O.S. 402/2013 (HEARING)		Sayabanna deceased his L.Rs. <b>Vs</b> Md. Hassan ali	
2	EX 28/2015 (HEARING)		The Canara bank, Shorapur through its Manager <b>Vs</b> Rajaramappa Naik Jeji	AK
<b>( EX/0000028/2015)</b>				
<b>: EX/0000028/2015</b>				
3	O.S. 64/2010 (EVIDENCE)		Abdul Majeed <b>Vs</b> The Deputy Commissioner	MH, Adv. AGP
<b>( O.S./0000064/2010)</b>				
<b>: O.S./0000064/2010</b>				
4	O.S. 414/2013 (EVIDENCE)		Siddayya <b>Vs</b> Kashibai	DTB MSH, SB, BHK, YSH Advocates
5	O.S. 106/2014 (EVIDENCE)		bassamma <b>Vs</b>	SVR
6	O.S. 214/2014 (EVIDENCE)		SATYANARANA <b>Vs</b> NINGANNA	CMK BSP BDA
7	O.S. 218/2015 (EVIDENCE)		Rani Krishnamma <b>Vs</b> Mallappa Naik	AK VCP
<b>( O.S./0000218/2015)</b>				
<b>: O.S./0000218/2015</b>				
8	O.S. 260/2015 (EVIDENCE)		Maqbool Ahmaed <b>Vs</b> Masabee	MH D1 and D2 AK adv
<b>( O.S./0000260/2015)</b>				
<b>: O.S./0000260/2015</b>				
9	O.S. 158/2020 (EVIDENCE)		Shilpa <b>Vs</b> Shantayya Swami	Mohammad Hussain
10	O.S. 402/2019 (amended plaint) IA/1/2019		Ashok <b>Vs</b> Hanamantachari	MBM

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